

Sl. No.	CPSE	Total extent of land	Status of disposal
<b>Ministry of Shipping</b>			
2.	Central Inland Water Transport Corporation Ltd.	The Company has 13.82 acres of land in Assam and 17.45 acres in West Bengal. Entire 31.27 acres land is free hold.	The land has been allotted to Central Government/ CPSEs/State Government/ State PSUs and Kolkata Port Trust in terms of Cabinet approval dated 31.8.2016.
<b>Ministry of Railways</b>			
3.	Burn Standard Company Ltd.	The Company has a total of 975.71 acres of land including 422.84 acres of freehold land and 552.87 acres of lease hold land.	Disposal of land could not take place due to pending litigation.
<b>Ministry of Textiles</b>			
4.	National Jute Manufactures Corporation (NJMC)	The company has a total area of 327.836 acres freehold land.	Disposal of the assets of NJMC will be in accordance with the DPE guidelines dated 14.06.2018. NBCC has been appointed as LMA.
5.	Birds Jute and Exports Limited (BJEL)	The company has a total area of 49.677 acres of land in. West Bengal.	Disposal of the assets of BJEL will be in accordance with the DPE guidelines issued on 14.06.2018.

#### **Adoption of hybrid and electric vehicles**

2431. DR. VIKAS MAHATME: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the percentage of personal vehicles which are hybrid or electric, currently in use, State-wise; and

(b) the steps being taken to promote adoption of hybrid and electric vehicles among public?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) and (b) In order to promote manufacturing of electric and hybrid vehicle (xEV) and to ensure sustainable growth of the same, Government notified a scheme namely Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India [FAME India Scheme] Phase-I w.e.f. 1st April 2015 for a period of 2 years, which was further extended till 31st March 2019. Through this scheme, the electric and hybrid vehicles (xEVs) are being incentivised in the form of an upfront reduction in purchase price to buyers of xEV. Since inception of the scheme, about 2.78 lakh vehicles have been supported by way of extending demand incentives of ₹ 343 crore [Approx]. As pilot project, 465 buses were also sanctioned to various cities / states under this phase of the scheme.

Under recently notified Phase-II of FAME India Scheme on 8th March 2019, about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers will be supported through demand incentives. In addition, creation of charging infrastructure will be supported in selected cities and along major highways to address range anxiety among users of electric vehicles.

Various other initiatives which were also taken by the Government to promote electric mobility in the country are as mentioned hereunder -

- (i) Under new GST regime, the rates of GST on Electric Vehicles has been kept in the lower bracket of 12% (with no Cess) as against the 28% GST rate with Cess up to 22% for conventional vehicles.
- (ii) Ministry of Power has allowed sale of electricity as 'service' for charging of electric vehicles. This would provide a huge incentive to attract investments into charging infrastructure.
- (iii) Ministry of Road Transport and Highways issued notification regarding exemption of permit in case of battery operated commercial vehicles.
- (iv) In the budget of 2019-20, the Hon'ble Finance Minister announced for providing additional income tax deduction of ₹ 1.5 lakh on the interest paid on loans taken to purchase electric vehicles.